

**IN THE HIGH COURT OF JUDICATURE AT PATNA**

**TENDER NOTICE- 0.9...../2022-2023 (Purchase Cell)**

Quotation is invited from reputed firms/ suppliers for supply of following items for use of the Court.

Sl. No.	Name of Article	Quantity	Size
1.	Computer Table	16 pcs	4' x 2'
2.	Godrej or other make Office Chair without wheel i.e non-revolving Chair	70 pcs	Standard
3.	Godrej 7B Office Chair / H.P Chair (Wooden) with seat made of wood	50 pcs	Standard


The firm/ supplier should have financial capacity to execute the supply of aforesaid article.

The Tender must reach this Court within 03 weeks from the date of display of this notice. Quotation received after stipulated time/date shall not be entertained. This tender notice can be downloaded from the website of Patna High Court: - "<http://patnahighcourt.gov.in>".

**Terms & Conditions:**

- (i) Proof of Registration of firm/supplier as per Government Rules.
- (ii) The firm must have GST and PAN number.
- (iii) The articles supplied should be in good condition.
- (iv) The firm shall have to mention the specification ,warranty and also enclose photo of the mentioned articles in its quotation.
- (v) The quantity of articles may be increased or decreased as per requirement.
- (vi) The firm shall submit an affidavit regarding not ever having been black listed by any Government Office.
- (vii) The rate quoted in tender should be inclusive of all taxes and other charges, if any.

- (viii) No advance payment shall be made.
- (ix) The Court reserves the right to accept or reject any or all quotations without assigning any reason.
- (x) The firm shall submit its bill in duplicate at the time of supply of articles.
- (xi) Payment will be made in account of the firm after due verification of items supplied.
- (xii) The firm shall have to display the sample of each model mentioned in quotation before the Competent Authority, as and when informed by the Court.



**Officer on Special Duty**

**Patna High Court, Patna**

22.10.22